सीमाशुल्क आयुक्तालय (निर्यात)

OFFICE OF THE COMMISSIONER OF CUSTOMS (EXPORT)

हवाई कार्गो निर्यात, नवीन सीमा शुल्क भवन, निकट इ. गा. अ. हवाई अड्डा, नई दिल्ली११००३७-

Air Cargo Export, New Customs House, Near IGI Airport: New Delhi- -110037

C.No: VIII/12/ACE/Tech/PN/06/2020-21 2468to2499   Date:-23.07.2020
2-9|07|2020

PUBLIC NOTICE No. 24/2020

DIN:- 20200774NG000001OB748

Subject:-ECCS-100% live Export Module

Attention of all the stakeholders and Courier Companies is invited towards the instructions dated 20.07.2020 issued by the Additional Director General Systems, Mumbai informing roll out of Express Cargo Clearance System(ECCS), application for Courier export consignments.

2. In this context, it is to inform that the Express Cargo Clearance System (ECCS) has migrated from EICI Data Centre to CBIC Data Centre on 29.06.2020. In ECCS, the Import module is presently 100% live at the 3 ICT locations and the export module is 100% live at Mumbai ICT. However, the export module for CSB IV and CSB V is on pilot run at Delhi.

3. **It has been decided that Export Module shall be rolled out 100% , hence it is proposed to be rolled out Courier Shipping Bill V (CSB V) in Express Cargo Clearance System(ECCS) . starting from 04.08.2020 onwards.** Thereafter, Courier Shipping Bill (CSB IV) shall be rolled out, after the system is stable which will be communicated in due course of time. All Concerned dealing with Export Consignment through Courier mode are required to file CSB V, online in ECCS, from 04.08.2020.

4. The procedure for export of courier shipments should be followed as prescribed under the Courier Imports and Exports (Electronic Declaration and Processing) Regulations, 2010 as amended, and other relevant provisions of the Act, and other Notifications, Circulars etc as notified from time to time.

5.   All the Custodians and Authorized Couriers are hereby advised to provide the details of any flights to be registered in ECCS, by email to AccNct.Delhi@icegate.gov.in by 03.08.2020.

6.   Further, **Shri Sukhbir Singh Ahuja ,Deputy Commissioner, NCT has been nominated as nodal Officer for better coordination** in the matter. Any problem encountered   may be mailed at ss.ahuja@gov.in and also may be contacted on 011-47019837.

7.   All Trade, Courier Companies, Custodians and other stakeholders are requested to give wide publicity to this Public Notice.

8.   With regard to roll out of Courier Shipping Bill (CSB V) in ECCS, difficulty , if any may be brought to the notice of the Additional Commissioner, NCT, Air Cargo Export, New Customs House, New Delhi.

       This issues with the approval of the Commissioner, Air Cargo Export, New Delhi.

Hindi version follows.

(S.K Mishra)
Additional Commissioner
Air Cargo Export

Copy to:

1. PS to Chief Commissioner of Customs (DZ), NCH, New Delhi -110037
2. PS to Chief Commissioner of Customs (Preventive), NCH, New Delhi -110037
3. The Principal Commissioner of Customs, ICD Tughlakbad (Import & Export)/ACC (Import/ICD PPG/Airport & General/Audit, New Delhi.
4. PA to Commissioner of Customs Air Cargo Export NCH, New Delhi-110037.
5. The Additional Director General (Systems), Mumbai
6. All Additional Commissioner of Customs Air Cargo Export Commissionerate, New Delhi
7. The Deputy Commissioner, NCT to please inform/circulate to all the authorized courier companies/firms, stakeholders and staff.
8. The Deputy/Assistant Commissioner Bond/Export Shed/CRU/SIIB /FPO/Refund/Recovery/Disposal/Legal/Review/Drawback/Audit/NCT/ Admin/Adjudication/BRFC for information and necessary action.
9. The Deputy Commissioner, EDI with the request to upload the above Public Notice on official website.
10. The Delhi Customs Clearing Agents Association, 260-61, Anarkali Bazar, Jhandawalan extension, DDA Shopping Complex, New Delhi-110055.
11. Federation of India Export Organization, Niryat Bhavan, Rao Tula Ram Marg Opposite Army Hospital, R&R, New Delhi-110010.
13. Notice Board/Guard file

29/7/2020

Deputy Commissioner
(Technical)
ACC Export